

(b) whether a sum of Rs. 12,000 crores is proposed to be allotted out of it for providing employment to three crores of families in rural areas by allotting degraded forest lands for raising fruit bearing trees; and

(c) if so, the amount likely to be allotted to Andhra Pradesh therefrom and the number of rural families likely to be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) As per the Eighth Five Year Plan document, the Central outlay for the rural development for Eighth Five Year Plan is Rs. 30, 000 crores.

(b) No, Sir.

(c) Question does not arise.

#### **Investment for MW for New Nuclear Plant**

1297. SHRI GUMAN MALLODHA: Will the PRIME MINISTER be pleased to state:

(a) the estimated cost for new nuclear Plant per MW for its rated capacity;

(b) the cost of network required for transmission per MW; and

(c) the investment per MW at point of use?

THE MINISTER OF STATE IN THE MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) The estimated capital cost of new nuclear power plant is about Rs. 3.3 crores per MWe at 1992 constant rupee value without including escalation and interest during construction.

(b) and (c). It is difficult to provide precise figures regarding the capital cost for

a transmission network and investment per mega watt at the point of use because they depend on a number of factors such as nature of transmission like AC or DC, the voltage of transmission, the distance and terrain over which it is transmitted, the system of distribution etc.

#### **Crisis in Honey-Bee Industry**

1298. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) whether Honey-bee Industry in Kerala and Kanyakumari District of Tamil Nadu is facing crisis;

(b) the number of families affected as a result thereof;

(c) the steps taken to provide them with alternative employment; and

(d) the schemes proposed to save the honey-bee industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRY AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir. Due to SAC Broad Virus disease beekeeping industry in Kerala and Kanyakumari Districts of Tamil Nadu is severely; affected.

(b) According to KVIC sources 29, 252 beekeepers with 2, 42, 541 colonies are affected. The KVIC has no knowledge about the other families not covered under KVIC fold affected by the disease in these areas.

(c) The KVIC has taken up revitalisation programme by allotting Rs. 2 crores and has already sanctioned Rs. 50 lakhs as adhoc grant to rehabilitate beekeepers in Kerala and Kanyakumari Districts in Tamil Nadu. The Sub-Committee has also been formed by the KVIC to assess the losses caused by

the disease.

(d) One experimental apiary of *Apis Mellifera* colonies is also being established in Kerala to study the adaptability of *Apis Mellifera* in Kerala. The multiplication of the disease, resistant talk of the *Apis Cerana* India in Kerala a will also be arranged. Training was also conducted to create awareness among the beekeepers about bee disease through wide publicity local news papers, T.V., Radio etc.

### **Amount Sanctioned for Cooperative Sector of Bihar**

1299. SHRI RAMESH RAY PRASAD SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

the details of the amount sanctioned in cooperative sector to Bihar in Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): An outlay of Rs. 17, 349 lakhs has been agreed to by the Planning Commission under cooperation in Bihar during the Eighth Five - Year Plan.

### **Delhi Tube Railway**

1300. PROF. RAM KAPSE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Society Generated Technique Studies (SGTE) a French company has offered the services for setting up Delhi's Tube Railway;

(b) if so, whether the Government propose to build the above project on Build Own , Operate and Transfer (BOOT) basis; and

(c) if so, the time by which the formalities in this regard are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) A presentation was made by this Ministry in December, 1991 to various Indian and foreign firms for seeking their interest for the implementation of Delhi MRTS. SGTE, a French company had shown some interest in the project and preliminary discussions were held with them. However, no firm proposals have been received from them. It is now understood that SGTE is not interested in implementation of the project on Build, Own, Operate and Transfer basis.

(b) and (c). Do not arise.

### **Funds for Housing Schemes for SCs/ STs in Gujarat**

1301. SHRI HARI SINGH CHAVDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the funds allocated by the Union Government to the Government of Gujarat for Housing Schemes to solve the housing problem particularly for SCs/STs in the State during the last three years;

(b) whether the funds have been fully utilised by the State Government;

(c) if not, the reasons therefor; and

(d) the funds allocated during the Eighth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). Housing schemes